



MEETINGS COVERAGE AND PRESS RELEASES

18 MAY 2015

SC/11898

Security Council Al-Qaida Sanctions Committee Deletes Abdul Rahim al-Talhi from Its Sanctions List

SECURITY COUNCIL | PRESS RELEASE

Decision Taken Following Review of Delisting Request Submitted through Office of the Ombudsperson

On 18 May 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities removed the name below from the Al-Qaida Sanctions List after concluding its consideration of the delisting requests for this name submitted through the Office of the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and after considering the Comprehensive Report of the Ombudsperson on this delisting request.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) no longer apply to the name set out below.

A. Individuals

QDi.234 Name: 1: ABDUL RAHIM 2: na 3: na 4: AL-TALHI

Name (original script): عبد الرحيم حماد أحمد الطلحي

Title: na **Designation:** na **DOB:** 8 Dec. 1961 **POB:** Al-Shefa, Al-Taif, Saudi Arabia **Good quality**

a.k.a.: **a)** 'Abdul-Rahim Hammad al-Talhi **b)** Abd' Al-Rahim Hamad al-Tahi **c)** Abdurheem Hammad A Altalhi **d)** Abe Al-Rahim al-Talahi **e)** Abd Al-Rahim Al Tahli **f)** 'Abd al-Rahim al-Talhi **g)** Abdulrahim Al Tahli **h)** Abdulrahim al-Talji **i)** Abd-Al-Rahim al Talji **j)** Abdul Rahim Hammad Ahmad Al-Talhi **Low quality a.k.a.:** **a)** Abdul Rahim **b)** Abu Al Bara'a Al Naji **c)** Shuwayb Junayd

Nationality: Saudi Arabian **Passport no.:** Saudi Arabian passport number F275043, issued on 29 May 2004 (expired 5 Apr. 2009) **National identification no.:** na **Address:** Buraydah, Saudi Arabia **Listed on:** 9 Oct. 2007 (amended on 20 Feb. 2008, 13 Dec. 2011) **Other information:**

Involved in the financing of, arms supply to and otherwise provided assistance to the Abu Sayyaf Group (QDe.001). Review pursuant to Security Council resolution 1822 (2008) was concluded on 14 Sep. 2009.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about delisting may be found on the Committee's website at <http://www.un.org/sc/committees/1267/delisting.shtml> (<http://www.un.org/sc/committees/1267/delisting.shtml>).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twelfth update of the List in 2015. An updated List is accessible on the Committee's website at the following URL: http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml (http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: http://www.un.org/sc/committees/consolidated_list.shtml (http://www.un.org/sc/committees/consolidated_list.shtml).

 **For information media. Not an official record.**
